

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No. 15 of 2017 (SZ)**

Appellant(s)  
N. Shamsul Huda,  
Calicut, Kerala State.

Respondent(s)  
Vs. Union of India,  
Rep. by its Secretary,  
Ministry of Environment,  
Forests and Climate Change,  
New Delhi and 3 others.

Legal Practitioners for Appellant(s)  
M/s. Babu Joseph Kuruvathazha

Legal practitioners for respondent(s)  
Mr.G.M. Syed Nurullah Sheriff for R1  
Mrs. Suvitha, A.S., for R2  
Mrs. Vidyalakshmi Vipin for R3  
M/s.Taurs Associates for R4

Note of the Registry	Orders of the Tribunal
Order No. 3	<p>Date: 10<sup>th</sup> August, 2017</p> <p>Learned counsel appearing for respondent Nos.3 and 4 submitted that the reply would be filed within 2 days. Let the reply be filed within two days before the Registry.</p> <p>Learned counsel appearing for respondent No.2 seeks time to file the reply. Let the reply be filed within 10 days.</p> <p>List the matter on 11.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>